

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 902 of 1997

Allahabad, this the 11th day of September, 2003

Hon'ble Mr Justice R.R.K.Trivedi, V.C.
Hon'ble Mr D.R.Tiwari, Member - (A)

1. Akhilesh Pati Tripathi, s/o Shri Daya Ram Pati Tripathi, (R.T.P.)/Sorting Assistant, Office of the Senior Superintendent, R.M.S. - G. Division, Gorakhpur.
2. Shyam Sunder, (R.T.P.)/Sorting Assistant, Office of the R.M.S., G.Division, Headquarters, Gorakhpur.
3. Ram Prasad Sharma, (R.T.P.)/ Sorting Assistant, Office of the R.M.S., Gonda.
4. Prakash Singh, Office of the (R.T.P.)/Sorting Assistant, Office of the R.M.S., Deoria.
5. Ram Ajor, (R.T.P.)/ Sorting Assistant, Office of the R.M.S., Gonda.
6. Harish Prasad Pandey, (R.T.P.)/Sorting Assistant, Office of the R.M.S. Basti.
7. Sheo Murat Singh Yadav, (R.T.P.), Sorting Assistant, Office of the R.M.S., Ghazipur.
8. Arun Kumar Dubey, (R.T.P.)/Sorting Assistant, Office of the R.M.S., G-Division, Gorakhpur.
9. Ram Nath Sharma, (R.T.P.)/Sorting Assistant, Office of the R.M.S., Ballia.
10. Govind Dhar Dwivedi, (R.T.P.)/Sorting Assistant, Office of the R.M.S., G.-Division, Gorakhpur.
11. Ram Bharos, (R.T.P.)/Sorting Assistant, Office of the R.M.S., G.-Division, Gorakhpur.
12. Vijai Kumar, (R.T.P.)/Sorting Assistant, Office of the R.M.S. G.Division, Gorakhpur.
13. Ram Sarikh Yadav, (R.T.P.)/Sorting Assistant, Office of the R.M.S., Azamgarh.
14. Kamlesh Kumar, (R.T.P.)/Sorting Assistant, Office of the R.M.S ., G.Divn, Gorakhpur.
15. Vishnu Kumar Srivastava, (R.T.P.) Sorting Assistant, Office of the R.M.S., Sitapur.
16. Parmatma Prasad Tripathi, (R.T.P.)/ Sorting Assistant, Office of the R.M.S., G.Division, Gorakhpur.
17. Vidya Prasad, (R.T.P.)/Sorting Assistant, Office of the R.M.S., G.Divsion, Gorakhpur.

18. Mritunjai Kumar, (R.T.P.)/Sorting Assistant, Office of the R.M.S. G.Division, Gorakhpur.
19. Amar Jeet Yadav, (R.T.P.)/Sorting Assistant., Office of the R.M.S., G.Division, Gorakhpur. ^

Applicants.

By Advocate : Shri S. Prakash

Versus

1. Union of India, Ministry of Communication, New Delhi, Through the Secretary Ministry.
2. Post Master (General), Gorakhpur Region, Gorakhpur.
3. Senior Superintendent, R.M.S., G. Division, Gorakhpur.

Respondents.

By Advocate : Km. Sadhna Srivastava

O R D E R (Oral)

By Hon'ble Mr Justice R.R.K.Trivedi, V.C.

We have heard Shri S Prakash, learned counsel for the applicant and Km.S. Srivastava, learned counsel for the respondents.

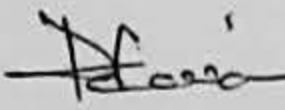
By this O.A. applicants have prayed for direction to respondents to grant pay and allowance at the rates available to regular Sorting Assistants for the period of discharge of duties as R.T.P. employees. They have also prayed for direction to pay bonus, seniority of the period served as R.T.P. All these questions have been considered by Hon'ble Supreme Court in the judgment of Union of India Vs. K.N. Shivadas A.I.R.1997 Supreme Court page 3100. Hon'ble Supreme Court has found that R.T.P. employees are only entitled for the benefit which is provided under the scheme under which their services, ~~are~~ ^{are} governed. Applicants are not entitled for the relief as the judgment is squarely ^{applicable} ~~covered~~.

3. The O.A. has no merit and is accordingly dismissed.

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4. There shall be no order as to costs.


Member (A)


Vice-Chairman

Brijesh/-